

**SUPREME COURT OF INDIA**

Mohan Singh

Vs.

Saheb Singh

(S. P. Bharucha and Shivaraj V. Patil JJ.)

24.04.2000

**ORDER**

The Text below is only a summarized version of the order pronounced

In this case, the court allowed the transfer petition and the case was transferred from Motor Accidents Claim Tribunal, Muzaffarnagar to Motor Accident Claim Tribunal, Delhi.